

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER- TECHNICAL

APPLICATION NUMBER : CA/81/2017  
IN  
PETITION NUMBER : CP/43/2017  
NAME OF THE PETITIONER(S) : TVS INVESTMENTS LTD  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1	SHARANYA S Practising Company Secretary, C P No. 12731	M/s. Srisam Sharanya & Associates Partners	Sharanya
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**ORDER**

Counsel for the Applicant present and submitted that time be granted to submit Form INC-27 till 30.11.2017. In the light of the submission and the ground mentioned in the Application, we extend the time period till 30.11.2017 for the purpose of filing Form INC-27. Accordingly, the Application stands **disposed of**.

*sd-*

MEMBER (TECHNICAL)

*sd-*

MEMBER (JUDICIAL)

ghk